

12.02 hrs.

PAPERS LAID ON THE TABLE

**Annual Report of the National Institute of
Pharmaceutical Education and Research,
S.A.S. Nagar for the year 1994-95,
alongwith Audited Accounts**

[English]

THE MINISTER OF CHEMICALS AND FERTILISERS (SHRI M. ARUNACHALAM) : I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Pharmaceutical Education and Research, S.A.S. Nagar, for the year 1994-95, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Pharmaceutical Education and Research, S.A.S. Nagar, for the year 1994-95.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 2339/97]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Pharmaceutical Education and Research, S.A.S. Nagar, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Pharmaceutical Education and Research, S.A.S. Nagar for the year 1995-96.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT 2340/97]

**Statement correcting the reply given on
the 23rd July, 1997 to USQ No. 16 by
Shri Jai Prakash, M.P. (Hardoi)
re : Allotment of DDA Flats
and (ii) reasons for delay
in correcting the reply**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : On behalf of Dr. U. Venkateswarlu, I beg to lay on the Table :

- a Statement (Hindi and English versions)
- (i) correcting the reply given on the 23rd July, 1997 to

Unstarred Question No. 16 by Shri Jai Prakash, M.P. (Hardoi) regarding Allotment of DDA Flats and (ii) the reasons for delay in correcting the reply.

[Placed in Library. See No. LT 2341/97]

**Annual Report of the Cancer Institute, Madras
for the year 1995-96 alongwith Audited
Accounts etc.**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Cancer Institute, Madras, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Cancer Institute, Madras, for the year 1995-96.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 2342/97]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Cancer Centre, Kamla Nehru Memorial Hospital, Allahabad, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Cancer Centre, Kamla Nehru Hospital, Allahabad, for the year 1995-96.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT 2343/97]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Nursing Council, New Delhi, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Nursing Council, New Delhi, for the year 1995-96.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT 2344/97]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of All India Institute of

Medical Sciences, New Delhi for the year 1995-96.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the All India Institute of Medical Sciences, New Delhi, for the year 1995-96, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Medical Sciences, New Delhi, for the year 1995-96.

- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library. See No. LT 2345/97]

12.03 hrs.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

Fourth Report

[English]

SHRI A.G.S. RAM BABU (Madurai) : I beg to present the Fourth Report (Hindi and English versions) of the Committee on Absence of Members from the sittings of the House.

(Interruptions)

[Translation]

JUSTICE GUMAN MAL LODHA (Pali) : Mr. Deputy Speaker, Sir, I have given an adjournment motion...(Interruptions)

SHRIMATI SUSHMA SWARAJ (South Delhi) : I would like to say something about the Women Reservation Bill...(Interruptions)

[English]

MR. DEPUTY-SPEAKER : I make you one request.

(Interruptions)

SHRI P.R. DASMUNSI (Howrah) : I have a very important matter...(Interruptions)

MR. DEPUTY-SPEAKER : Please sit down. Please take you seat. I will allow everybody one by one. I would request you all to please take your seats.

(Interruptions)

MR. DEPUTY-SPEAKER : Please take your seat. Shri Sontosh Mohan Dev will speak now. I have allowed him on Adjournment Motion.

[Translation]

JUSTICE GUMAN MAL LODHA : I have given a notice in regard to the judgement given by the Patna High Court on the imposition of President's rule in Bihar...(Interruptions)

MR. DEPUTY-SPEAKER : I am just going to check it.

(Interruptions)

[English]

SHRI SONTOSH MOHAN DEV (Silchar) : On the request of Shrimati Sushma Swaraj, the Prime Minister has agreed to reply. After that, you can call me. You can ask Shrimati Sushma Swaraj to speak now.

[Translation]

SHRIMATI SUSHMA SWARAJ : Mr. Sontosh Mohan Dev, lot of thanks to you. My purpose will be served if all my male colleagues adopt the same attitude. Mr. Prime Minister has accepted my request with a very liberal attitude. I would like to submit through you...(Interruptions)

MR. DEPUTY SPEAKER : Everyday will get a chance. Why do not you have some patience? I will allow one and all.

12.05 hrs.

RE: CONSTITUTION (EIGHTY-FIRST AMENDMENT) BILL

[Translation]

SHRIMATI SUSHMA SWARAJ (South Delhi) : Mr. Deputy Speaker, Sir, Women's Reservation Bill has been lingering since the last three Sessions. At the end of each Session the Government says that it would bring the bill at the start of the next Session. Such things are going on for the last three Sessions. Without retreating into the past I would only like to tell the Prime Minister that this Bill was brought here for consideration only on the last day of the previous Session. It was put forth with great difficulty but some how it was presented. Going by the rules the bill should have been considered at the very beginning of Session but time and again it was said that it will be decided in the BAC and then it would come up for discussion in the next week. At last Smt. Geetaji said that an understanding has been reached that the bill will come up on the 11th and the 12th instant. It meant that discussion will be held on